

**Statutory and Constitutional Status to Minorities Commission**

215. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the persistent demand to accord statutory and constitutional status to the Minorities Commission; and

(b) whether Government intend to bring any legislation for the purpose and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The matter is under consideration.

**Performance of Heavy Water Plants**

216. SHRI SATYENDRA NARAYAN SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether the heavy water plants in the country have given a satisfactory performance;

(b) if not, the reasons therefor; and

(c) the total capacity commissioned and actual output since April, 1977?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). Of the existing 5 Heavy Water Plants (including those under construction), 3 have gone into production the plants at Nangal, Baroda and Tuticorin. While the performance of the plant at Nangal is satisfactory, the production of heavy water at Tuticorin has been low because of frequent power trips and interruption in the supply of synthesis gas and ammonia from the Fertilizer Plant of SPIC to which it is integrated. The revamping of the Baroda Plant has been completed and regular production is expected by April 1980. The Heavy Water Plant at Talcher has been mechanically completed; but commissioning has been kept in abeyance because of the acute power shortage in

the State of Orissa and consequent complete shut off of power to the Fertilizer Plant of FCI at Talcher and to the Heavy Water Plant. The Heavy Water Plant at Kota will be mechanically ready by November, 1980.

(c) The design capacity of the 3 commissioned plants is 152.6 tonnes per annum. It would not be in the country's interest to disclose the actual production of Heavy Water.

**Reconstitution of C.S.I.R.**

217. SHRI SATYENDRA NARAYAN SINHA:  
SHRI INDRAJIT GUPTA:  
SHRI MAGAN BHAI BAROT:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any scheme to reconstitute the CSIR to include in it all laboratories that were given to certain Ministries earlier; and

(b) if so, he reasons therefor?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). The matter is under consideration.

**Annual Plan Outlay for Orissa**

218. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether the annual plan outlay for Orissa for 1980-81 has been finalised;

(b) if so, what is the total plan outlay approved and how much is State's share in this outlay; and

(c) the details of the sectoral total outlays?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) The total outlay agreed to for the 1980-81 Annual Plan of Orissa is Rs. 221.05 crores. State's share in financing this outlay is Rs. 84.15 crores.

(c) Sectoral break-up of outlay is given in the statement appended.